

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 27<sup>th</sup> April, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 39/2017(CZ) <b>(M.A.No.178/17)</b>	Savita Rath & Anr. Vs Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv.	
2.	Appeal No. 18/2017(CZ) <b>(M.A.No.179/17)</b> <b>(M.A.No.180/17)</b>	Rajesh Rangari Vs Union of India & Ors.	Mr. Saurabh Sharma, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 127/2014 (CZ)	Ajay Dubey (Coal Mining) Vs. Coal India Ltd. & Ors	Mr. Rajesh Chand, Adv. Mr. Qasim Ali, Adv. Mr. Deepesh Joshi, Rohit Sharma, Adv. For R4, Mr. Yogesh Bhatnagar Adv. R1 Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB Ms. Parul Bhadoria, Adv.	
4.	Original Application 101/2016 (CZ)	Rajesh Rangari Vs. Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Amrito Das, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sidharth Chouhan, Adv.	
5.	Original Application No. 07/2016(CZ)	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv. Mr. Hemant Shrivastava, Adv. Mr. Shrey raj Saxena, Adv. Mr. Pulkit Godha, Adv.	
6.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, Applicant in person. Mr. Dharamveer Sharma, Adv. Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv.	

7.	Appeal No. 07/2016(CZ) <b>(M.A.No.357/16)</b>	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shires Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
8.	Original Application No. 06/2017(CZ) <b>(M.A.No.73/17)</b>	Manoj Kushwah Vs State of M.P. & 3 Ors.	Mr. R.G. Mahajan, Adv. Mr. Ashutosh Mahajan, Adv. Mr. Shubhoda Jambhorkar, Adv. Mr. Deepesh Joshi, Adv.	
9.	Original Application No. 117/2014 (CZ)	Dr. Subhash C. Pandey ( <i>Sewage Water Irrigation</i> ) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey, Applicant in person Mr. Alkesh Agarwal, Adv. Mr. Om S. Shrivastav, Adv. forR-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv forR-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
10.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	
11.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra Kaura Adv. Mr. Shrey Raj Saxena, Adv.	
<b>FOR COMPLIANCE</b>				
12.	Original Application No. 27/2016(CZ)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran, Adv. Ms. Parul Bhadoria, Adv.	

13.	Original Application No. 34/2015(CZ) <b>(M.A.No.963/16)</b>	Nityanand Mishra (Saraiyu River, Chitrakoot) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K.Verma, Adv. Ms.Parul Bhadoria,Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Rohit Sharma, Adv.	
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Date: 27<sup>th</sup> April, 2017

Time : 2.30 PM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
14.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R- 40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr.OmShankarShrivastava,Adv	

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